

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 126
(IB)-1825(PB)/2019

IN THE MATTER OF:

Small Industries Development Bank of India ... Applicant / Petitioner
Vs
M/s. Radhay Sham Tandon Manufacturing Pvt ... Respondent
Ltd.

Under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 15.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Raunak Satpathy, Adv.

ORDER

List all pending applications for hearing on **19.01.2021**.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

15.12.2020
Deepak Kumar